

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 3597
TO BE ANSWERED ON 03.04.2017
SATCOM facilities for Panchayats

†3597. SHRI MEGHRAJ JAIN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has identified 92 basic facilities and amenities for Panchayats to improve the standard of living in villages and if so, the details thereof;
- (b) whether a number of Panchayats have been granted the facilities of satellite communication (SATCOM), if so, the State/ Union Territory-wise details thereof; and
- (c) whether Government have allotted funds to create SATCOM facilities for various States, if so, the State/Union Territory-wise details thereof during the last two years and current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

- (a) Ministry of Panchayati Raj (MoPR), with its mandate to ensure inclusive development with social justice, and efficient delivery of services, is working in partnership with the States/UTs to institutionalize decentralised and participatory local self-governments. In this regard, under the ambit of Fourteenth Finance Commission (FFC) award, funds are being provided to Gram Panchayats (GPs) for delivery of basic services for improving quality of life of rural people. An amount of Rs 2,00,292.20 crore has been awarded for the five year period 2015-20 exclusively for the GPs for delivering basic services such as water supply, sanitation including septage management, sewerage and solid waste management, storm water drainage, maintenance of community assets, maintenance of roads, footpaths and street-lighting, burial and cremation grounds etc. The grants under FFC are to be utilized through preparation of Gram Panchayat Development Plans (GPDP) keeping in view the prioritized local felt needs.
- (b) Satellite Communication (SATCOM) facilities for Panchayats have been operationalized in States through various sources for the purpose of training and information dissemination. The State-wise number of Panchayats using SATCOM facilities is given at **Annexure-I**.
- (c) In the current year, Assam, Karnataka, Kerala, Telangana and West Bengal have been allocated funds for development/maintenance of the existing infrastructure. The State-wise details of the funds released to create/ maintain SATCOM facilities during the last two years and current year are given at **Annexure-II**.

Annexure- I

**Annexure- I referred in reply to part (b) of Rajya Sabha Unstarred Question
No. 3597 answered on 03.04.2017**

Number of Panchayats using SATCOM (as on December, 2016)

Sl. No.	State	ZP	BP	GP
1	Andhra Pradesh	0	660	0
2	Chhattisgarh	0	110	0
3	Gujarat	33	247	14,017
4	Karnataka	30	175	0
5	Maharashtra	12	126	0
6	Rajasthan	32	237	0
7	Telangana	0	437	0
8	West Bengal	19	337	0
9	Kerala	0	20	0

Annexure- II

**Annexure- II referred in reply to part (c) of Rajya Sabha Unstarred Question No. 3597
answered on 03.04.2017**

Details of funds sanctioned to States/ UTs for SATCOM from 2014-15 to 2016-17

(as on March, 2017)

(Rs. in crores)

Sl. No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	0.36	0	0
2	Assam	0	0.80	2.85
3	Chhattisgarh	1.20	0	0
4	Himachal Pradesh	0.62	0	0
5	Jharkhand	10.00	0	0
6	Karnataka	2.84	1.60	0.80
7	Kerala	0	2.50	3.47
8	Telangana	0	0	0.5
9	Uttar Pradesh	12.31	0	0
10	Uttarakhand	0.20	0	0
11	West Bengal	0	0	1
		27.53	4.90	8.62
